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CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 15TH DAY OF NOVEMBER, 2000

Original Application No. 1264 of 2000

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL, MEMBER(A)

Prakash Chandra Vishwakarma,  
Aged about 43 years, son of Shri Ram Abhilash  
R/o Village Kathauli, P.O.Kathauli  
District Allahabad.

... Applicant

(By Adv: Shri I.M.Kushwaha)

Versus

1. Union of India,through Secretary  
Ministry of Post & Telegraph  
Department, New Delhi.
2. Chief Post Master General/Assistant  
Director, Office of Principal Post  
Master General, Uttar Pradesh  
Parimandal,Lucknow
3. Pravar Adhikshak Dak  
Head Post Office  
Allahabad.
4. Sub-Divisional Inspector, U.P.  
Mandaliya Nirikshak, dakghar  
Meja Upmandal, Allahabad.
5. Rudra Pratap Pandey son of  
Shri Narain Pandey, R/o Village and Post  
Kathauli, Meja Road, Allahabad.

... Respondents

O R D E R(Oral)

(By Hon.Mr.Justice R.R.K.Trivedi,V.C.)

By this application u/s 19 of the A.T.Act 1985 the applicant has challenged the order dated 14.9.2000(Annexure6) by which the respondent no.5 has been appointed on compassionate ground after relaxation in Employment Rules. The applicant was infact serving as E.D.D.A at Kathauli, Meja Road, Allahabad. He was temporarily permitted to discharge the work of EDBPM Kathauli by order dated 10.7.1996. As the applicant has not been regularly selected for the post, he

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cannot resist ~~on the post~~<sup>of appointment</sup> of respondent no.5. The natural consequence will be that the applicant shall be reverted back to his post of EDDA for which he claimed that he was regularly appointed on 25.1.1985.

For the reasons stated above, the applicant is entitled for any relief. The application is accordingly rejected. No order as to costs.

 MEMBER (A)

 VICE CHAIRMAN

Dated: 15.11.2000

Uv/